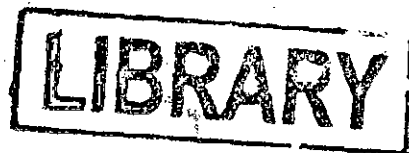


CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET



COURT NO. : 1
13.01.2021
O.A./350/1665/2019

AMAR NATH THAKUR
-V/S-
N S S O

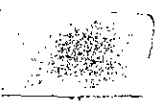
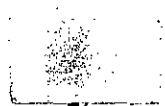
ITEM NO:30

FOR APPLICANTS(S) Adv. :

Mr. S. K. Datta

FOR RESPONDENTS(S) Adv.:

Mr. R. Halder

Notes of The Registry	Order of The Tribunal
	Heard both. Since the applicant has expired, OA abates.  (DR. NANDITA CHATTERJEE) MEMBER(A)  (BIDISHA BANERJEE) MEMBER (J) pd